

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**STARRED QUESTION NO. *25
TO BE ANSWERED ON 18.07.2017**

DENOTIFIED, NOMADIC AND SEMI-NOMADIC TRIBES

***25. DR. UDIT RAJ:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the population of Denotified, Nomadic and Semi-Nomadic Tribes in the country, State-wise;
- (b) the details regarding educational qualification, literacy and employment rates for Denotified, Nomadic and Semi-Nomadic Tribes;
- (c) whether the Government proposes to introduce any new policy or is planning to enhance the educational qualification, literacy and employment rates of these population; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT
(SHRI THAAWARCHAND GEHLOT)**

(a) to (d): A Statement is laid on the Table of the House.

Statement in answer to part (a) to (d) of the Lok Sabha Starred Question No. 25 for answer on 18.07.2017 regarding Denotified, Nomadic and Semi-Nomadic Tribes

(a) & (b): No authentic data about population, educational qualification and employment of Denotified, Nomadic and Semi-Nomadic Tribes is at present available.

(c) & (d): Government has constituted the National Commission for De-Notified, Nomadic and Semi-Nomadic Tribes (NCDNT) on 12.02.2014. The Commission, as per Terms of Reference, inter alia, is expected:-

- (i) to prepare a State-wise list of castes belonging to Denotified and Nomadic Tribes,
- (ii) to identify the castes belonging to Denotified and Nomadic Tribes in the Lists of Scheduled Castes, Scheduled Tribes and Central List/State List of Other Backward Classes,
- (iii) to identify the castes belonging to Denotified and Nomadic Tribes which have not been included in the Lists of Scheduled Castes, Scheduled Tribes and Central List of Other Backward Classes and to pursue their case for inclusion in these lists depending on the modalities laid down for the purpose,
- (iv) to identify appropriate measures for the development of the DNTs.

Government has introduced two new schemes with effect from 2014-15, for the socio-educational empowerment. These are:

(i) Dr. Ambedkar Pre-Matric and Post-Matric Scholarship for DNTs – It is a centrally sponsored scheme launched from 2014-15 for the welfare of DNT students who are not covered under SC, ST or OBC. The income limit for eligibility is Rs. 2.00 lakhs per annum and the scheme is implemented through the State/UT Governments. The expenditure is shared between Centre and States in the ratio of 75:25. The scholarship rates under the scheme are as follows:-

i) Pre-Matric Scholarship to DNT Students

Sl.No.	Standard	Rate
1.	Class I to VIII	Rs. 100 per student per month for 10 months
2.	Class IX to X	Rs. 150 per student per month for 10 months

ii) Post-Matric Scholarship to DNT Students

The rates under different Post-Matric Courses range from Rs. 380 – Rs. 1200 per month for hostellers. For the day scholars, ranges from Rs. 230 – Rs. 550 per month.

Year	RE (in Cr.)	Amount Released (in Cr.)	No. of Students
2014-15	4.00	3.50	3.76 lakhs
2015-16	4.50	4.50	2.59 lakhs
2016-17	4.50	4.50	3.61 lakhs

Note: The figures include number of students benefitted from the DNTs schemes of State Govt. also.

(b) Nanaji Deshmukh scheme of Construction of Hostels for DNT Boys and Girls – It is also a centrally sponsored scheme launched in 2014-15 implemented through State/UT Governments/Central Universities. The Scheme aims at providing hostel facilities to students belonging to those DNT students who are not covered under SC, ST or OBC, to enable them to pursue secondary and higher education. The income limit for eligibility is Rs. 2.00 lakh per annum.

The Government would provide for a maximum of 500 seats per annum, at Rs.3.00 lakh per seat in the hostel. This is to be shared in the ratio of 75:25 between Centre and States. Additionally Rs.5,000/- per seat for furniture is provided. Thus for 100 seats, the cost comes to Rs.3.05 crore (Rs.3.00 crore per 100 seats hostel construction and Rs.5.00 lakhs for furniture for 100 seats).

So far no proposals have been received from any of the States.
